

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/122/9/AMR/2022		9 of IBC	Tulasi Seeds Private Limited Vs. Janani Seeds Private Limited
	IA(IBC)/68/2023	65 of IBC	Janani Seeds Private Limited (CD) Vs. Tulasi Seeds Private Limited (OC)

**ORDER**

**Present:** None appears for the OC.

Mr. Lakshman Sravan, Proxy Counsel for the CD.

Rejoinder not filed, sufficient time has already been granted. Therefore, right to file the rejoinder is closed. Pleadings stands completed. For hearing, list the matter on 10.07.2024.


**IA(IBC)/68/2023:**

**Present:** Mr. Lakshman Sravan, Proxy Counsel for the Applicant.

None appears for Respondent.

Pleadings are completed. For hearing, list the matter on 10.07.2024.

  
**SANJAY PURI  
MEMBER (TECHNICAL)**

  
**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**